

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.200/2023 & IA No.201/2023 IN CP (IB) No.63/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDIAN TURPENTINE & ROSIN CO. LTD V/S SUPERIOR INDUSTRIES LTD & ORS
UNDER SECTION	252, SCHEDULE 8 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For Petitioner/ Applicant

Sh. R.B. Pandey alongwith

: For the Res. No.1

Sh. Mithilesh Kumar Pandey, Adv.

Sh. Om Prakash Misra, Adv.

: For the Res. No.2

ORDER

- 1.** Ld. Counsel, Sh. Om Prakash Misra representing the Respondent No.1 informed that the Ld. Counsel, Sh. Rakesh Kumar Singh for the Petitioner is not available today.
- 2.** On the other hand, Ld. Counsel, Sh. Mithilesh Kumar Pandey representing the Respondent No.1 states that he has recently been engaged, and therefore seeks two weeks time to file Vakalatnama.
- 3.** In view of the above situation, the matter is adjourned for further hearing on 25th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*